IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-138(ND)/2017

INI	THI	= N/I	AT	TE	D C	JE:
11/4		- 17	AI		$^{\prime}$	Jr.

Sh. Gagandeep Singh Bhatia & Anr.

.. PETITIONER

Vs.

Registrar of Companies

.. RESPONDENT

SECTION:

Under Section 252

Order delivered on 28.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: -

For the Respondent

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ORDER

None appears for the petitioner. It is seen from the record/file that earlier also on two occasions on 09.8.2017 & 23.8.2017, nobody came forward to support the petition inspite of giving a call.

In the circumstances, this Tribunal is constrained to dismiss the petition for non-prosecution.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 28.8.2017